

91 together with Accounts and Auditor's Report thereon [Placed in Library. See No. LT 18 73/92]

13. 441/2 hrs

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Eighth Report and Minutes

- (3) A copy of the Notification No. S.O. 195 (E) (Hindi and English versions) published in Gazette of India dated the 9th March, 1992 appointing Smt. R. Lakshmanan, Additional Secretary, Ministry of Law, Justice and Company Affairs Department of legal Affairs as a member of the Securities and Exchange Board of India issued under sub-section (i) of section 4 of the securities and Exchange board of India Ordinance, 1992. [Placed in Library. See No. LT-1844/92]

[English]

SHRI K. PRADHANI (Nowrangpur): I beg to present the Eighth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Commerce (Department of Commerce) Reservations for and employment of Scheduled Castes and Scheduled Tribes in Minerals and Metals Trading Corporation of India Limited and Minutes of the sittings of the Committee relating thereto.

13.44 hrs

PUBLIC ACCOUNTS COMMITTEE

Twentieth and Twenty-second Reports

[Translation]

SHRI ATAL BIHARI VAJPAYEE: (Lucknow): Mr. Speaker, Sir, I beg to present the following Reports (Hindi and English Versions) of Public Accounts Committee:-

- (1) Twentieth Report on the action taken on 97th Report (8th Lok Sabha) on construction of 1296 dwelling units at Kishangarh by Delhi Development Authority.
- (2) Twenty-second Report on action taken on 16 2nd report (8th Lok Sabha) on Madras Atomic Power Project.

13.45 hrs

ELECTION COMMITTEE

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I beg to move:

"That in pursuance of sub-section 4(b) of Section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder, *vice* Shri Chokka Rao Juvvadi resigned."